

(ii) In the 21 cases in which no motive was established casualties and damages were as follows:—

Loss of life

Loss of money                      Rs. 66,000  
Railway Property.

#### Cooperative Societies in Himachal Pradesh

1701. { Shri Y. S. Parmar:  
Shri Padam Dev:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Himachal Pradesh Co-operative Department has filed cases against a number of members of Co-operative societies;

(b) the number of cases started by the Himachal Pradesh Co-operative Department against members of Co-operative Societies during the years 1954-57; and

(c) the number of cases in which the accused were convicted and the number in which discharged or acquitted?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Only four cases were filed by the Himachal Pradesh Co-operative Department against members of Co-operative Societies.

(b)	1954	Nil
	1955	One
	1956	Three
	1957	Nil

(c) In one case the accused has been discharged and the other three cases are still pending.

#### Acquisition of Land in Manipur

1702. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any representation has been made by the villagers of Lwang-sangbam against the acquisition of the

grazing field for construction of godowns in Manipur;

(b) whether Government are aware that previous encroachments of the grazing fields have been ejected by Court; and

(c) whether Government are aware that these grazing fields have been reserved for several villages for the last 50 years and villagers have been harassed very often since the last world war?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) No, Sir

(c) No, Sir.

#### Railway Passenger Amenities

1703. Shri Shree Narayan Das: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Third Class Carriages running on the Darjeeling Railway have not been provided with lavatories;

(b) if so, the reasons therefor; and

(c) whether steps are proposed to be taken at an early date to make a provision in this respect?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) A statement is placed on the table of the Lok Sabha. [See Appendix IV, annexure No. 52].

(c) No, for reasons given against part (b) above.

#### Jute Production in Tripura

1704. Shri Bangshi Thakur: Will the Minister of Food and Agriculture be pleased to state:

(a) the total acreage of land in Tripura under jute cultivation; and

(b) the percentage of arable plain land occupied by jute production in Tripura at present?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) 18,800 acres.

(b) 4.60%.

**चतुर्थ श्रेणी के पश्चिमवर्ती क्षेत्रों का चुनाव**

१७०५. श्री प० ला० बाबूराव : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने उम्मीदवारों ने चतुर्थ श्रेणी की सेवाओं में नौकरी के लिये बीकानेर डिवीजन के डिवीजनल सुपरिन्टेन्डेंट को प्रार्थना-पत्र भेजे ;

(ख) क्या यह सच है कि उक्त आवेदन-पत्रों के देने वालों में से लगभग २५०० उम्मीदवारों का चुनाव हो गया था, किन्तु वर्तमान डिवीजनल सुपरिन्टेन्डेंट ने उन में से केवल ११०० उम्मीदवारों को ही योग्य समझा और वह शेष रिक्त स्थानों की पूर्ति के लिये नये आवेदन-पत्र मांगने का विचार कर रहे हैं; और

(ग) पुनः चुनाव करने के लिये नये सिरे से आवेदन-पत्र मांगने के क्या कारण हैं, जब कि पहले के चुनाव किये हुये १४०० उम्मीदवार अभी शेष हैं ?

**रेलवे उगमंत्री (श्री शाहनवाज खाँ)**

(क) १८,५८६ ।

(ख) जी नहीं, सिर्फ ११०० उम्मीदवारों की एक नामिका ( Panel ) बनाई गई थी ।

(ग) कोई नयी अर्जियां नहीं मांगी गई हैं ।

#### Chira

**1706. Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many maunds of Chira or flattened rice have been exported from

Manipur by the State Trading Office during the last two months;

(b) whether making of Chirs has been allowed without any restriction for export;

(c) the quantity that has been acquired and purchased by the Administration for export and how much is yet to be purchased; and

(d) whether the said quantity has been procured from private dealers or primary producers?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) 1350 maunds.

(b) No permission is required for production of chira; but under Manipur Foodgrains (Movement) Control Order, 1956, export of rice, paddy and other products including chira is not allowed except on permits.

(c) 5392 maunds. The quantity yet to be purchased cannot be indicated as that depends on various factors like quantity and quality of stocks available and offered, the results of export of chira on local foodgrain prices, etc.

(d) From all persons who had stocks of chira and who were willing to sell their stocks to the State Trading Officer, Manipur.

#### Sugar Factories

**1707. Shri Jadhav:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of sugar factories in Northern India;

(b) how many of these are running under a loss due to uneconomic conditions and how many of them have stopped working;

(c) whether Government propose to take any action in the matter; and

(d) if so, what?